## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 01.06.2021 (TUESDAY) <u>COURT – II (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### **For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
2.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
3.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Mahesh Agarwa	Abhishek Anand-R1 Kunal Tandon-R2 Sandeep Bajaj-R3
4.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri Nikita Thapar
5.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

#### For Admission (Fresh Case)

6.	Comp. App. (AT)	Sun Pharmaceutical Industries & Anr.	Shyam Kumar	Sanjay Kapur
	(Ins) No. 334 of	Vs.		V.M. Kannan-R2
	2021	Sumit Binani & Anr.		Jishnu Chowdhury-
				RP

#### For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua		
8.	Comp. App. (AT) (Ins) No. 362 of 2021	Suspended Management of Jay Polypack Pvt. Ltd. Vs. SGV Foils Pvt. Ltd.	Rishabh Parikh		

#### After the above

Comp. App (AT)	NCC Ltd.	Tejas Chhabra	Vijay Kaundal
(Ins) No. 426 of	Vs.		Y. Suryanarayana-R1
2020	Golden Jubilee Hotels Pvt. Ltd. & Ors.		Pankaj Vivek-R2
			Gyanendra Kumar-R3
Part Heard			P. Badri Premnath-R4
			Robin Grover-R5
	With		Arijit Mazumdar-R11
Comp App (AT)		Kumar Anurag Singh	Vijay Kaundal
		Teannar 7 marag 5 mgn	Y. Suryanarayana-R1
. ,			Pankaj Vivek-R2
2020	Subball Rumai Agai wai & Ors.		Kamalika
Dart Hoard			Bhattacharjee-R5
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	-	Kumar Anurag Singn	Vijay Kaundal
			Y. Suryanarayana-
2020	Subodh Kumar Agarwal & Ors.		R1
			Pankaj Vivek-R2
Part Heard			Kamalika
			Bhattacharjee-R5
			Arijit Mazumdar-R11
		Sumedha Chadha	Y. Suryanarayana-R1
			Pankaj Vivek-R2,
2020			R3, R5, R6, R8 & R9
			Kamalika
Part Heard	Ltd. & Ors.		Bhattacharjee-R10
			Robin Grover-R5
			Arijit Mazumdar-R11
	Ahuja Furnishers Pvt. Ltd.	Kumar Anurag Singh	Vijay Kaundal
	Vs.		Y. Suryanarayana-R1
2020	Subodh Kumar Agarwal & Ors.		Pankaj Vivek-R2
			P. Venkat Reddy-R3
			P. Badri Premnath-R4
Part Heard			Robin Grover-R5
	With		Arijit Mazumdar-R11
Comp. App. (AT)	EIH Ltd.	ArijitMazumdar	Pankaj Vivek
(Ins) No. 336 of	Vs.		-
2020	Subodh Kumar Agrawal & Ors.		
Part Heard			
	(Ins) No. 426 of 2020 Part Heard Comp. App (AT) (Ins) No. 430 of 2020 Part Heard Comp. App. (AT) (Ins) No. 432 of 2020 Part Heard Comp. App. (AT) (Ins) No. 438 of 2020 Part Heard Comp. App. (AT) (Ins) No. 710 of 2020 Part Heard Comp. App. (AT) (Ins) No. 710 of 2020	(Ins) No. 426 of 2020Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.Part HeardWithComp. App (AT) (Ins) No. 430 of 2020Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.Part HeardWithComp. App. (AT) (Ins) No. 432 of 2020Infinity Interiors Pvt. Ltd.Vs. 2020Subodh Kumar Agarwal & Ors.Part HeardWithComp. App. (AT) (Ins) No. 432 of 2020Infinity Interiors Pvt. Ltd.Vs. 2020Subodh Kumar Agarwal & Ors.Part HeardVs.Vo. 2020Subodh Kumar Agarwal & Ors.Part HeardVs.Comp. App. (AT) (Ins) No. 438 of 2020Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.Part HeardWithComp. App. (AT) (Ins) No. 710 of 2020Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.Part HeardEIH Ltd. (Ins) No. 336 of Vs.	(Ins) No. 426 of 2020 Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.   Part Heard With   Comp. App (AT) (Ins) No. 430 of 2020 Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard With Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard With Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard With Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard Vs. Subodh Kumar Agarwal & Ors. Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard Vs. Subodh Kumar Agarwal & Ors. Sumedha Chadha Vs. Subodh Kumar Agarwal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. Vs. Subodh Kumar Agarwal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. Sumedha Chadha Vs. Subodh Kumar Agarwal & Ors.   Part Heard With Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard Vs. Subodh Kumar Agarwal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.   Part Heard With Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Part Heard Kuth Kumar Anurag Singh Vs. Subodh Kumar Agarwal & Ors.   Comp. App. (AT) (Ins) No. 710 of 2020 Subodh Kumar Agarwal & Ors. Kumar Anurag Singh Vs. Subodh Kumar Agarwal & O

# In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

**For Directions** 

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By the order of Hon'ble Officiating Chairperson -sd/-Registrar